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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 40/94.

Date of Order: 20-1-94.

Between:

Smt. v.Chandrakanta.

and

The Director, National Geophysical Research
Institute, Uppal Road, Hyderabad-7.

.. Applicant.

.. Respondents.

For the Applicant: Mr. A.Prabhakara Sarma, Advocate

For the Respondents:- [REDACTED]

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

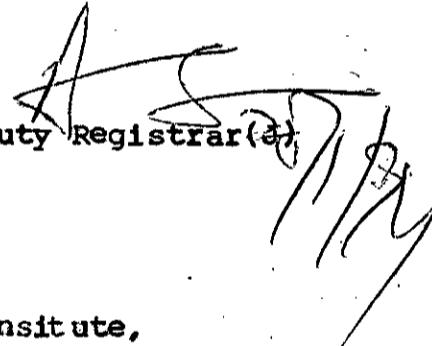
AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following order:-

Status-quo as on today pending consideration in
regard to admission.

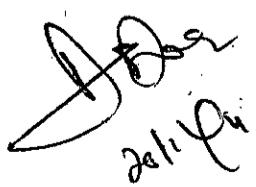
Post it tomorrow i.e. 21-1-1994 for consideration in
regard to admission.


Deputy Registrar(a)

To

1. The Director, National Geophysical Research Institute,
Uppal Road, Hyderabad-7.
2. One copy to Mr.A.Prabhakara Sarma, Advocate, CAT.Hyd.
3. One copy to Mr.C.B.Desai, SC for CSIR, CAT.Hyd.
4. One spare copy.

pvm


20/1/94

